



## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P. NO. 373/94 IN O.A. NO.2866/91

New Delhi this the 4th day of April, 1995

HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN HON'BLE SHRI P. T. THIRUVENGADAM. MEMBER(A)

Shri Surender Kumar Gupta, R/O C-74, Raj Nagar Enclave, Pitampura, New Delhi - 110034.

Applicant

( By Advocate Shri M. K. Gupta )

## Versus

- Shri L. K. Sinha, General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Smt. Kusum Singh, Divisional Personnel Officer, D.R.M.'s Office, N. Railway, New Delhi.

Respondents

( By Advocate Shri K. K. Påtel )

## ORDER (ORAL)

Shri Justice S. C. Mathur -

Affidavit of compliance has been filed on behalf of the respondents. Learned counsel for the applicant is satisfied with the compliance reported and he accordingly does not press the contempt application. The application is accordingly consigned to record. There shall be no order as to costs. Notice issued is discharged.

p. s. do

( P. T. Thiruvengadam )
Member (A)

(S.C. Mathur) Chairman

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